

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 19 of 2013

Dated : 19th March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Kerala State Electricity Board **.... Appellant (s)**

Versus

Kerala State Electricity Regulatory Commission **...Respondent (s)**

Counsel for the Appellant(s): Mr. M.T. George
Ms. Kavitha K.T.

Counsel for the Respondent(s): Mr. Ramesh Babu M.R.
Ms. Mukti Chowdhary

ORDER

The learned counsel for the Respondent No.1 seeks some time for filing the reply. Accordingly, he is directed to file the same on or before 02.04.2013 after serving copy on the other side.

Post the matter on **05.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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